

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/69(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

|                  |                                 |
|------------------|---------------------------------|
| IN THE MATTER OF | PRAGTI AUTOMECH PRIVATE LIMITED |
| UNDER SECTION    | SUB-SECTION (1) OF SECTION 66.  |

**Appearances (via video conferencing/physically)**

Ms.Madhuri Pandey, PCS. ] For the petitioner  
Mr.Arani Guha, Adv. ]  
Mr.Sumit Kumar, Adv. ]

**O R D E R**

1. Ld.authorised representative for the Petitioner present.
2. We find that there are some blanks spaces at page no.19 para 18.
3. Ld. Authorised representative for the petitioner seeks weeks' time to fill in these blank spaces by take further appropriate steps.
4. Post the matter on **22/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**